

CLAIMS SUMMARY AS ON 23-12-2021 IN CIRP OF CHEEMA SPINTEX LTD

S no	Name of Claimant	Category	Claim Amount Submitted (Rs)	Claim Amount Provisionally Admitted (Rs)	Voting Share in COC	Claim not accepted	Reasons	Documents and information have not been handed over by the directors of suspended board. An application under Section 19(2) has been filed by the RP. Further verification could be done once the documents from directors are available.
1	V K Cotginn Mills	Operational Creditor	409279521	156643871	Not applicable	252635650	proofs not provided for claim other than sessions court order	
2	Vinod Cotton Corporation	Operational Creditor	567794771	231961358	Not applicable	335833413	proofs not provided for claim other than court order	
3	Jai Narayan Fabtech Pvt Ltd	Operational Creditor	12342493.39	under verification	Not applicable	under verification	relevant proofs of claim not submitted. Claimant has been informed for submission of proofs.	
4	Mahesh Sharda (HUF) proprietor of Cotton Impex	Operational Creditor	123381690	89858250	Not applicable	33523440	The claimant had adopted compound interest and arrived at excess claim amount. The same has been corrected. Also, the acknowledgement by the CD vide letter dated 18-02-2016 has been used as a proof of claim	
5	Sanchit Budhiraja	Operational Creditor	735000	0	Not applicable	735000	no proofs shared by claimant	
TOTAL			1113533475	478463479		622727503		